

**C.P NO. 104/MB/2011**  
**CA NO.**

**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016**

NAME OF THE COMPANY Mshind Dayaram Kapse  
V/s  
M/s. Den Nasik City Cable Network Pvt. Ltd. &

## SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Mr. Samrath Kalia  
2. Ms. Samridhi Gogria  
3. Mr. Abhay Tikelar

} ADV Petitioners

} Samridhi

List on 5<sup>th</sup> September 2016

CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(S.K. MOHAPATRA)  
MEMBER (T)

01<sup>st</sup> September, 2016